

State Name	District Name
Gujarat	Udalguri
	Aravalli
	Botad
	Chhota Udaipur
	Devbhoomi Dwarka
	Gir Somnath
	Mahisagar
	Morbi
Manipur	Chandel
	Senapati
	Imphal West

Proposed sites for new AIIMS in Uttar Pradesh

†144. SHRIMATI KANAK LATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of new AIIMS proposed to be set up in Uttar Pradesh and the locations selected for the construction of new AIIMS along with the action taken so far with regard to the construction;

(b) by when the proposed new AIIMS would start functioning in the State; and

(c) whether steps are being taken in the direction of providing human resource and other equipments to new AIIMS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The Central Government has approved to set up of new AIIMS-like Institutes in Uttar Pradesh (UP) at Rae Bareilly under Phase-II of the Pradhan Mantri Swasthya Surakshra Yojana (PMSSY). Construction of residential blocks at the site in Rae Bareilly has started.

Another AIIMS in UP has been announced to be set up in Poorvanchal Region. Location for the same is yet to be finalised.

(b) AIIMS at Rae Bareilly and AIIMS proposed to be set up at Poorvanchal Region in Uttar Pradesh would be made functional once the infrastructure is in place.

† Original notice of the question was received in Hindi.

(c) Yes. Steps towards creation of various posts, providing of human resources and other equipment will be taken in due course. 135 posts for AIIMS Rae Bareilly have been created and will be filled up on functional need basis.

Impact of payment delays on healthcare schemes

145. SHRI PAUL MANOJ PANDIAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that payment delays dent India's flagship health schemes, if so, the details thereof; and

(b) whether it is also a fact that the progress in National Health Mission has slowed down considerably in most of the States, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) There have been some delays in transfer of funds from Consolidated Fund of the States to State Health Societies during 2014-15. From the reports received from the State/UT Governments, it is not factually borne out that the NHM has slowed down considerably in most of the States.

Recovery of excess payment to AIIMS employees

†146. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI KANAK LATA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the case of employees of the All India Institute of Medical Sciences (AIIMS) having been given a higher amount of house rent allowance has been mentioned by the Comptroller and Auditor General (CAG) in its report and it has also been reported that these employees have been given a higher amount than their prescribed annual increment;

(b) if so, since when it has been happening and the resultant loss to the exchequer;

(c) whether the process of recovery is being initiated after giving such huge amount of money; and

(d) whether any punitive action has been taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (d) All India Institute of Medical Sciences (AIIMS), New

† Original notice of the question was received in Hindi.